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# The Orissa Gazette

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No. 29

CUTTACK, FRIDAY, JULY 19, 1940.

 Separate paging is given to this Part, in order that it may be filed as a separate compilation.

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## PART I.

### Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

PROGRAMME FOR THE VISIT OF HIS EXCELLENCY SIR JOHN AUSTEN HUBBACK, K.C.S.I., I.C.S., GOVERNOR OF ORISSA, TO CUTTACK.

DAY AND DATE.	STANDARD TIME.	PLACE.	REMARKS.
JULY, 1940—			
Monday, 15th	9-38 A.M.	Entrain.	
	9-40 A.M.	Leave Puri	... By special train.
	11-50 A.M.	Arrive Cuttack.	
		Detrain and drive to the Circuit House, Cuttack.	

DAY AND DATE.	STANDARD TIME.	PLACE.	REMARKS.
JULY, 1940—			
Tuesday, 16th to Wednesday, 24th		HALT.	
Thursday, 25th ...	9-28 A.M.	Entrain.	
	9-30 A.M.	Leave Cuttack ...	... By special train.
	11-50 A.M.	Arrive Puri.	
		Detrain and drive to Government House.	

(All arrivals and departures will be private.)

#### PARTY.

HIS EXCELLENCY THE GOVERNOR.

LADY HUBBACK.

F. E. A. Taylor, Esq., I.C.S., Secretary to the Governor.

D. B. Moore, Esq., I.P., Aide-de-Camp to the Governor.

Subadar-Major and Hony. Lieut. Bhim Singh Thapa, Bahadur, O.B.I., Hony. Indian Aide-de-Camp to the Governor.

All letters and telegrams intended for His Excellency the Governor and Party should be addressed to "Orissa Governor's Camp", without the addition of the name of any post town.

By order,

J. BOWSTEAD,

Secretary to His Excellency  
the Governor of Orissa.

#### HOME DEPARTMENT.

The 16th July 1940.

#### NOTIFICATIONS.

The 16th July 1940.

[1] No. 4873-A.—In exercise of the powers conferred by sub-section (2) of section 8 of the Reformatory Schools Act, 1897 (VIII of 1897), the Governor of Orissa is pleased to empower the Subdivisional Magistrates of Berhampur and Ghumsur in the district of Ganjam to direct, in cases occurring within that portion of their respective jurisdictions in which the provisions of the said Act relating to youthful offenders are in force, the detention of youthful offenders in a Reformatory School under sub-section (1) of the said section.

The 16th July 1940.

[1] No. 4876-A.—In exercise of the powers conferred by sub-section (2) of section 8 of the Reformatory Schools Act, 1897 (VIII of 1897), the Governor of Orissa is pleased to empower the Subdivisional Magistrate of Chatrapur in the district of Ganjam to direct the detention of youthful offenders in a Reformatory School under sub-section (1) of the said section.

No. 4891-A.—Sri Sachchidananda Misra, Deputy Magistrate and Deputy Collector, on return from leave, is posted to the headquarters station of the district of Cuttack.

The 17th July 1940.

No. 4907-A.—Rai Sahib Manmatha Nath Basu, Magistrate and Collector, on return from leave, is appointed to be Magistrate and Collector of Puri.

The 17th July 1940.

No. 4911-A.—Rai Sahib Nalini Kanta Ghosh, Deputy Magistrate and Deputy Collector, on being relieved of his officiating appointment as Magistrate and Collector of Puri, is appointed to hold charge of the Ghumsur subdivision of the district of Ganjam.

The 17th July 1940.

No. 4915-A.—Maulavi Moinuddin Ahmad, Deputy Magistrate and Deputy Collector in charge of the Ghumsur subdivision of the district of Ganjam, is transferred to the headquarters station of the district of Cuttack.

[1]. Superseded by notification no. 7557-A of 1.11.40 (see O. & G. 276.11.40, Pt. I, p. 232)

*The 17th July 1940.*

**No 4919-A.**—It is hereby notified for general information that the second half-yearly Departmental Examination for Assistant Magistrates, Deputy and Sub-Deputy Collectors, Munsifs and officers of the Police, Medical, Forest, Excise and other Departments will be held on Monday, the 23rd September 1940 and the following days in the Revenue Commissioner's Court Room at Cuttack.

2. The table below shows the date and hour fixed for each paper :—

Date.	Morning from 10 A.M.	Afternoon from 2 P.M.
1	2	3
Monday, 23rd September 1940.	<p>Law, Parts I and II (for Civil Officers), without books. Three hours.</p> <p>Criminal Law (for Police Officers), Higher Standard, without books. Three hours.</p> <p>Canal Officers' Law, Part A (with books). Three hours.</p> <p>Land Revenue System, without books (for Forest Officers). Three hours.</p> <p>Excise, Salt and Criminal Law, without books, for Superintendents and Inspectors of Excise. Three hours.</p> <p>Tenancy Law, without books (for Munsifs). Three hours.</p>	<p>Translation from Hindi for all officers. Two hours.</p>
Tuesday, 24th September 1940.	<p>Law, Parts I and II (for Civil Officers), with books. Three hours.</p> <p>Criminal Law (for Police Officers), Lower Standard, with books. Three hours.</p> <p>Forest Law, without books. Three hours.</p> <p>Canal Officers' Law, Part B (with books). Three hours.</p> <p>Excise Rules and Procedure, with books, for Superintendents and Inspectors of Excise. Three hours.</p> <p>High Court General Rules and Circular Orders, with books (for Munsifs). Three hours.</p> <p>Accounts (without books) for Provincial Agricultural Officers. Three hours.</p>	<p>Translation into Hindi for all officers. Two hours.</p>
Wednesday, 25th September 1940.	<p>Accounts (without books) for Civil Officers. Three hours.</p> <p>Accounts (with books) for Police Officers. Three hours.</p> <p>Procedure and Accounts (with books) for Forest Officers. Three hours.</p> <p>Accounts (with books) for Superintendents and Inspectors of Excise. Three hours.</p>	

Date.	Morning from 10 A.M.	Afternoon from 2 P.M.
1	2	3
	Canal Officers' examination in Law, Part C (cases). Time to be determined by the Secretary, Central Examination Committee.	
	Accounts (with books) for Provincial Agricultural Officers. Three hours.	
Thursday, 26th September 1940.	Criminal Law (with books), Higher Standard, for Police Officers. Three hours.	Translation into Oriya for all officers. Two hours.
Friday, 27th September 1940.	Translation from Oriya for all except Veterinary Officers. Two hours.	Transliteration from Oriya for all officers. One hour.
	Transliteration and translation from Oriya for Veterinary Officers. Two hours.	

NOTE.—(1) Time for *viva voce* examination in languages of all officers will be determined by the Secretary, Central Examination Committee.

- (2) There will be no test in transliteration for the examination in the vernacular languages by the Higher Standard excepting in Oriya for the examination of the officers of the Forest and Education Departments who are not required to pass in the vernacular languages by the Lower Standard.
- (3) Officers belonging to the Joint Cadres of Bihar and Orissa who desire to be examined in Oriya should apply to the Secretary, Orissa Central Examination Committee.
- (4) Names of candidates for the examination must reach the Central Examination Committee, Orissa, Cuttack, on or before the 15th August 1940 after which no application will be entertained.

*The 17th July 1940.*

**No. 4949-A.**—Mr. R. S. Swann, I.C.S., Assistant Magistrate and Collector at the headquarters of the district of Cuttack, is transferred temporarily to the Khurda subdivision of the district of Puri.

By order of the Governor,

P. T. MANSFIELD,

*Chief Secretary to Government.*

## HEALTH AND LOCAL SELF-GOVERNMENT DEPARTMENT.

### NOTIFICATIONS.

*The 12th July 1940.*

**No. 3386-L.S.-G.**—The services of Civil Assistant Surgeon Shaikh Fazley Rabbi, M.B., B.S., attached to the Cuttack General Hospital, are placed temporarily at the disposal of the Government of India in the Defence Department (Army Branch).

*The 16th July 1940.*

**No. 3473-L.S.-G.**—In exercise of the powers conferred by section 8 of the Sambalpur Local Self-Government Act, 1939 (Orissa Act VI of 1939), read with sub-section (4) of section 1 of the said Act, the Governor of Orissa is pleased to direct that the persons specified in Notification No. 3052, dated the 24th June 1940,

published at page 126 of Part I of the *Orissa Gazette*, dated the 28th June 1940, having been duly and validly elected as members of the Sambalpur District Board shall come into office from the 1st August 1940.

*The 16th July 1940.*

**No. 3475-L.S.-G.**—In exercise of the powers conferred by section 8 of the Sambalpur Local Self-Government Act, 1939 (Orissa Act VI of 1939), read with sub-section (4) of section 1 of the said Act, the Governor of Orissa is pleased to direct that the persons specified in Notification No. 3055, dated the 24th June 1940, published at page 127 of Part I of the *Orissa Gazette*, dated the 28th June 1940, having been duly and validly appointed as members of the Sambalpur District Board, shall come into office from the 1st August 1940.

*The 16th July 1940.*

**No. 3484-L.S.-G.**—Dr. Narayanbandhu Patnaik, M.B., B.S., D.P.H., who was appointed as a Medical Officer, Health, on the 16th December 1938 in Government's Notification No. 2219-L.S.-G., dated the 12th April 1939, is confirmed in his appointment, with effect from the 16th December 1939.

By order of the Governor,

S. DAS,

*Secretary to Government.*

## EDUCATION DEPARTMENT.

### NOTIFICATIONS.

*The 15th July 1940.*

**No. 3055—E./1-E.-46/40-E.**—Pandit Karunakar Kar, Principal of the Puri Sanskrit College, is appointed as an Assistant Professor of Sanskrit in the Ravenshaw College at Cuttack in the senior branch of class II of the Orissa Educational Service, on probation for one year, with effect from the 1st July 1940.

*The 16th July 1940.*

**No. 3070-E.**—Sri Dukhishyam Mitra, Deputy Inspector of Schools, Khurda, is appointed to act as District Inspector of Schools, Puri, in the senior branch of class II of the Provincial Educational Service, with effect from the 16th June 1940, vice Sri Ramchandra Ramanuj Das, retired.

*The 16th July 1940.*

**No. 3074-E.**—Sri Lokanath Rath, Superintendent of Excise and Salt, Koraput, is granted leave under rules 150, 155-57 of the Orissa Service Code on average pay on medical certificate for three months, with effect from the 29th May 1940.

*The 16th July 1940.*

**No. 3075-E.**—Mr. D. C. Barnett, officiating Inspector of Excise and Salt, is appointed temporarily to act as Superintendent of Excise and Salt, Koraput, for a period of two months, with effect from the 12th June 1940, vice Sri Lokanath Rath, granted leave or until a suitable officer is appointed to the post in consultation with the Joint Public Service Commission, whichever is earlier.

By order of the Governor,

S. DAS,

*Secretary to Government.*

## PUBLIC WORKS DEPARTMENT.

### NOTIFICATIONS.

*The 11th July 1940.*

**No. 7687-E.**—Mr. R. C. L. Hewitt, Superintending Engineer, Orissa Circle, is granted leave out of India on half average pay (provisional) for six months, with effect from the 16th July 1940, under Fundamental Rules 77 and 81.

*The 11th July 1940.*

**No. 7688-E.**—Rai Bahadur S. N. Chaudhuri, Executive Engineer (Under-Secretary to Government, Public Works Department), is allowed to act as Superintending Engineer, Orissa Circle, and will hold full charge thereof, in addition to his own duties, vice Mr. R. C. L. Hewitt, granted leave, until further orders.

By order of the Governor,

S. K. ROY,

*Secretary to Government.*

## SUBORDINATE CIVIL SERVICE.

### HOME DEPARTMENT.

### NOTIFICATIONS.

*The 16th July 1940.*

**No. 4871-A.**—Sri Kashi Viswanath Sahu, Sub-Deputy Collector on probation, is confirmed in his appointment in the Subordinate Civil Service, with effect from the 20th March 1940.

*The 16th July 1940.*

**No. 4879-A.**—Under section 47 of the Code of Criminal Procedure, 1898 (Act V of 1898), Sri Rajkishor Garnaik, Sub-Deputy Magistrate and Sub-Deputy Collector and Tahsildar, Parlakimedi in the district of Ganjam, is vested with the following additional powers specified in the Fourth Schedule of the said Code, as powers which the Provincial Government may confer on a Magistrate of the second class :—

- (1) Power to authorise detention of a person in the custody of the police during a police investigation—Section 167.
- (2) Power to take cognizance of offences without complaint—Section 190(c).
- (3) Power to commit for trial—Section 206.

*The 16th July 1940.*

**No. 4882-A.**—In exercise of the powers conferred by sub-section (1) of section 164 of the Code of Criminal Procedure, 1898 (Act V of 1898), the Governor is pleased to empower Sri Rajkishor Garnaik, Sub-Deputy Magistrate and Sub-Deputy Collector and Tahsildar, Parlakimedi in the district of Ganjam, to record any statement or confession made to him in the course of an investigation under Chapter XIV of the said Code or at any time afterwards before the commencement of the enquiry or trial.

*The 16th July 1940.*

**No. 4883-A.**—Sri Jagannath Das, Sub-Deputy Magistrate and Sub-Deputy Collector on probation and Deputy Tahsildar in charge of the Jeypore taluk in the district of Koraput, is appointed to be a Magistrate of the second class.

By order of the Governor,

P. T. MANSFIELD,

*Chief Secretary to Government.*

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**OFFICE OF THE DIRECTOR OF  
HEALTH AND INSPECTOR-  
GENERAL OF PRISONS.**

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**NOTIFICATIONS.**

*The 17th July 1940.*

**No. 8912-M.**—Dr. Harish Chandra Paul, M.B., B.S., Teacher of Anatomy, Orissa Medical School, is posted to the Jajpur Subdivisional Hospital, with effect from the 28th June 1940 (forenoon), vice Dr. Rai Krushna Mohanty, transferred.

*The 17th July 1940.*

**No. 8913-M.**—Dr. Rai Krushna Mohanty, M.B., B.S., Civil Assistant Surgeon of the Jajpur Subdivisional Hospital, is posted to the Orissa Medical School, Cuttack, as teacher of Anatomy, with effect from the 1st July 1940 (forenoon), vice Dr. Harish Chandra Paul, M.B., B.S., transferred.

G. VERGHESE, LT.-COL., I.M.S.,

*Director of Health and Inspector-General  
of Prisons, Orissa.*

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**OFFICE OF THE SECRETARY TO  
GOVERNOR.**

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**NOTIFICATIONS.**

*The 10th July 1940.*

**No. 2717-S. G.**—The following notification, issued by the Joint Secretary to the

Governor-General (Public), is republished for general information.

J. BOWSTEAD,

*Secretary to the Governor.*

*Simla, the 25th June 1940.*

**No. 1/13/40-G. G. (A).**—The Governor-General is pleased to direct that the Australian and the French Trade Commissioners in India shall take courtesy rank in Article 38 of the Warrant of Precedence for India.

J. C. DONALDSON,

*Joint Secretary to the Governor-  
General (Public).*

*The 13th July 1940.*

**No. 2840-S. G.**—The following notification, issued by the Joint Secretary to the Governor-General (Public), is republished for general information.

J. BOWSTEAD,

*Secretary to the Governor.*

*Simla, the 29th June 1940.*

**No. 1/10/40-G. G. (A).**—The Governor-General is pleased to direct that the Presidency Port Officer, Madras, shall take courtesy rank in Article 56 of the Warrant of Precedence for India.

J. C. DONALDSON,

*Joint Secretary to the Governor-  
General (Public)*

*The 16th July 1940.*

**No. 2867-S. G.**—Extracts from the following notifications, issued by the Private Secretary to His Excellency the Viceroy, are republished for general information.

By order of the Governor,

F. E. A. TAYLOR,

*Secretary to the Governor.*

*Simla, the 11th July 1940.*

**No. 85-H.**—His Excellency the Viceroy is pleased to confer the title of Rai Bahadur, as a personal distinction, upon :—

\* \* \*

Sriman Mandhata Gorachand Patnaik Mahasayo, Member, Orissa Legislative Assembly, Pleader, Berhampur (Ganjam), Orissa.

Rai Sahib Nishamani Mahanti, Assistant Secretary, Finance Department, Government of Orissa.

Rai Sahib Ramesh Chandra Mitra, District and Sessions Judge (officiating), Orissa.

Rai Sahib Surath Nath Chaudhury,  
Indian Service of Engineers, Executive  
Engineer, Public Works Department,  
Orissa.

\* \* \*

No. 89-H.—His Excellency the Viceroy  
is pleased to confer the title of Khan Sahib,  
as a personal distinction, upon :—

\* \* \*

Maulavi Musahib Khan, Deputy Collector  
and Deputy Magistrate, Orissa.

\* \* \*

No. 90-H.—His Excellency the Viceroy  
is pleased to confer the title of Rai Sahib,  
as a personal distinction, upon :—

\* \* \*

Sree Achyutanand Purohit, Government  
Pleader, Sambalpur, Orissa.

Sree Sripati Nanda, Inspector of Police,  
Orissa.

Sree Bishesvar Patnaik, Secretary to the  
Revenue Commissioner, Orissa.

Sree Anupam Chandra Banerjee, Deputy  
Commissioner of Excise, Orissa.

Sree Manbodh Panda, Inspector of Police,  
Special Branch, Criminal Investigation  
Department, Orissa.

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#### INDIAN POLICE MEDAL.

*Simla, the 11th July 1940.*

No. 92-H.—His Excellency the Viceroy has been pleased to confer the Indian Police Medal on the following officers :—

\* \* \* \* \*

#### ORISSA.

Name of officer and rank.

Statement of services for which the decoration  
has been conferred.

74. Gouri Padhan, officiating Havildar,  
Puri district, Puri.

This Havildar was enlisted as a constable on the 3rd June 1907. During his service of 32 years he has earned 74 money rewards, 5 Good Service Marks and 12 Commendations, and never been punished. Throughout his service he has displayed great interest in, and aptitude for, the detection of crime. Of the multitude of rewards and acknowledgments referred to above as many as 78 were for valuable work in connection with Police cases including the detection of cases of other provinces and under the Excise and Opium Act.

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J. G. LAITHWAITE,

*Private Secretary to His Excellency the Viceroy.*